

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b). Yes, Sir, an Urjagram Project has been established in village Rukka, Block Ormanjhi of Ranchi District. The following non-conventional energy systems have been installed under the project: Improved Chullahs, Solar Street Lights, Solar Pump, Solar Television, Solar Community lighting system, Solar Cookers, family size biogas plants and Wind Mills.

**Settlement of Regional Disputes  
between Haryana and Punjab before  
Election**

1669. SHRI NARAIN SINGH CHAUDHARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to find solutions to the regional disputes between Haryana and Punjab on the question of language and Chandigarh issue before Punjab Vidhan Sabha elections which is likely to be held in the month of February, 1992; and

(b) if so, whether the concerned States would be taken into confidence while taking decisions on the said issues?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMNETARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHIR M.M. JACOB): (a) There is no such proposal at present.

(b) Does not arise.

**News Item Captioned "Rajiv Hatyakand-Pahali Sunvai Par Ek Bhi Vakil Upasthit Nahin Hua"**

1671. SHRI RAM SARAN YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Rajiv Hatyakand-Pahali Sunvai par Ek Bhi Vakil Upasthit Nahin Hua" appearing in Punjab Kesri dated October 8, 1991 and state:

(b) if so, whether Verma Commission has strongly objected to the absence of all the lawyers of the Union Government during the enquiry of Rajiv Gandhi assassination case; and

(c) if so, whether Government have enquired into the reasons of the absence of all the lawyers during the hearing of the said case; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) to (d). The first preliminary hearing of the Commission was held on 7th October, 1991. The notice in this regard was published in the newspapers. Since no specific notice had been received by the Govt. of India to appear before the Commission through a legal representative, no counsel for the Central Government appeared before the Commission on that day. However, the Attorney General has been representing the Government of India before the Commission in subsequent hearings.

[English]

**Inclusion of Some Communities in SIS.  
List**

1672. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of WELFARE be pleased to state: